

Annexure – 5**Name of the corporate debtor: Prolific Systems and Technologies Private Limited; Date of commencement of CIRP: 26.08.2025 and order received/communicated on 27.08.2025; List of creditors as on: 28.04.2026**

List of operational creditors (Workmen) (Amount in ₹)

Sl. No.	Name of authorised representative, if any	Details of claim		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					

NIL

Annexure – 6**Name of the corporate debtor: Prolific Systems and Technologies Private Limited; Date of commencement of CIRP: 26.08.2025 and order received/communicated on 27.08.2025; List of creditors as on: 30.01.2026**

List of operational creditors (Employees) (Amount in ₹)

Sl. No.	Name of authorised representative, if any	Details of claim		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					

NIL